

## Annexure – 8

Name of the Corporate Debtor: Shanti Refrigeration Industries Private Limited (In CIRP); Date of commencement of CIRP: 01/09/2023; List of Creditors as on: 22/01/2024

## List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Berger Paints India Limited	22-09-2023	8,87,552.00	8,87,552.00	Unsecured	-	-	No	-	-	-	-	-	-	-
2	Rajasthan Metals	30-11-2023	3,20,83,406.75	1,85,69,920.00	Unsecured	-	-	No	-	-	-	-	1,35,13,486.75	On the basis of the document submitted by the claimant the principal amount is provisionally admitted. However, the amount is yet to be verified from books of Accounts which have not been yet submitted by the Suspended Board of Directors; further the matter is also subjudiced and the amount shall be modified.	
3	Quickman Security Services private Limited	16-11-2023	20,50,784.00	10,35,952.00	Unsecured	-	-	No	-	-	-	-	10,14,832.00	As per the information provided by SBOD and the acknowledgement by them the Principal amount can be admitted in full. Interest under verification as Agreement for the interest part not attached.	
<b>Total</b>			<b>3,50,21,742.75</b>	<b>2,04,93,424.00</b>		-	-		-	-	-	-	<b>1,45,28,318.75</b>	-	